

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2016 &  
IA NOS. 626 AND 627 OF 2016**

**Dated: 26<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Om Hydro Power Ltd.**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma for  
Mr. Pradeep Misra for R.1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Parichita Chowdhury for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for  
hearing on **23.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*